

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

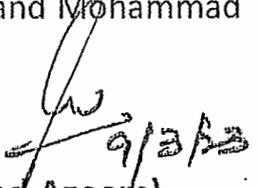
Subject: Placement of Orderlies (Peons) as Jamadar Grade-II.

ORDER

No. 256 of 2023/RG/NG dated 09-03-2023

Sanction is hereby accorded to the placement/designation of S/Shri Kuldeep Singh and Koushal Kumar, Orderlies (Peons), as Jamadar Grade-II, in terms of SRO 28 dated 25-01-1996 in Level-SL2 (15900-50400) against the vacancies caused due to the death of S/Shri Kewal Singh Bali and Mohammad Shafi Rather, (Ex-Jamadar Grade-II).

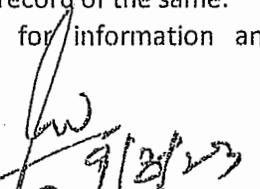
By Order.


(Shahzad Azeem)
Registrar General

No: 7717-34 of 2023/RG/NG Dated: 09-03-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu
3. Director, J&K Judicial Academy, Janipur, Jammu
4. Registrar Inspection, High Court Wing, Jammu/Srinagar
5. Registrar Rules, High Court of J&K and Ladakh, Jammu
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
7. Registrar (Administration/Recruitment), High Court Main Wing, Jammu
8. Additional Registrar (Adm.), High Court Main Wing, Jammu
9. Director Finance, High Court of J&K and Ladakh, Jammu
10. Accounts Officer, High Court Wing, Srinagar/Jammu
..... for information and necessary action.
11. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
12. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
13. S/Shri _____ for information and compliance.
14. Order Book.


Registrar General